

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.554/KB/2017

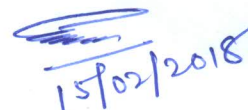
**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Jalan Brothers Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS SANDIP K. KETRIWAL

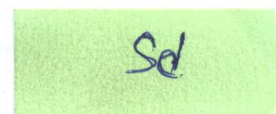
Company

  
15/02/2018

**ORDER**

Ld. Pr. CS for the petitioners is present.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)